

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1724  
ANSWERED ON:07.03.2011  
INCOME CEILING UNDER SCHOLARSHIP SCHEME  
Patel Shri Bal Kumar

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether the income ceiling for eligibility and maintenance allowance has not been enhanced under post-matric scholarship scheme for backward classes children since 1998;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Government proposes to take steps to enhance the income ceiling for post-matric scholarship and maintenance allowance to ensure assistance to the needy; and
- (d) if so, the details thereof and the time by which it is likely to be implemented?

**Answer**

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT(SHRI D. NAPOLEON)

(a) to (c) : The details of the Income ceiling and maintenance allowance under Post Matric Scholarship Scheme for OBC students since its formulation in 1998 are as under:-

(i) Income Ceiling: Rs.44,500/- per annum.

(ii) Maintenance allowance:-

Group Day Scholars (p.m.) Hosteller (p.m.)

Group A	190/-	425/-
Group B	190/-	290/-
Group C	190/-	290/-
Group D	120/-	230/-
Group E	90/-	150/-

Government has taken steps to revise the scheme.

(d) : The proposal for enhancement of the income ceiling for eligibility and maintenance allowance under the Post Matric Scholarship Scheme for OBC students is under consideration of the Government.